

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 115**  
**(IB)-532(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank  
Vs

...

Applicant/Petitioner

Haridwar Iron & Ispat Rolling Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.**

**Order delivered on 31.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. KAPAL KUMAR VOHRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For liquidator : Mr. Prateek Kushwaha, Adv with  
Mr. Kashi Vishwanathan Sivaraman - Liquidator in Person  
For Respondent : Mr. Abhishek Anand, Mr. Pathik Choudhury, Advs  
for Singhi Infrapower Projects Pvt Ltd

**ORDER**

**IA-439/2021:-**

6<sup>th</sup> Progress Report filed by Resolution Professional is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before this Bench at the time of final disposal.

IA-439/2021 stands disposed of.

-sd-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**